

Arbor Acres in India

887. SHRI P. UPENDRA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Arbor Acres, the American giant breeder of table chicken, has come back to India;

(b) if so, the details of the technical tie-up and franchise agreement entered by the company; and

(c) what is Government's policy in regard to allowing such companies to invest in the country?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN):

(a) M/s. Eagle Agro-Farms Pune have applied for import of Grand Parent Broiler Breeding Stock from M/s. Arbor Acres, USA.

(b) The firm has not approached the Ministry of Agriculture for grant of nay permission towards technical tie-up and franchise agreement.

(c) According to Import-Export Policy (1992-97), import of pureline and grand parent stock of poultry has been put in the negative list and can be allowed only against an import licence on the recommendation of the Department of Animal Husbandry & Dairying.

Wheat Production

888. SHRI SUREN'DRA KUMAR SINGLA:

SHRI GHUFRAN AZAM:

Will the Minister of AGRICULTURE be pleased to state:

(a) what has been the total area under cultivation of wheat in the country during last five years;

(b) what has been the growth rate in the production of wheat during last five years;

(c) whether it is a fact that the area under cultivation of wheat is being diverted to the production of cash crops recently; and

(d) if so, what specific steps have been taken to stop this diversion?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN):

(a) The estimated area under cultivation of wheat in the country during the last 5 years is given below:

Year	(Million hectares)
1987-88	23.06
1988-89	24.11
1989-90	23.50
1990-91	23.98
1991-92 (Likely)	23.70

(b) The compound growth rate of wheat production during the last 5 years was observed to be 4.37 per cent per annum.

(c) No, Sir. There is no evidence of large scale diversion of area under cultivation of wheat to cash crops in recent years.

(d) Does not arise.

Over payment to milk suppliers by DMS

889. SHRI VIREN J. SHAH: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that Central Bureau of Investigation is looking into complaints about over payment to the milk cooperatives running into crores of rupees by Delhi Milk Scheme;

(b) if so, what are the details in this regard;

(c) the amount of over payment made so far to each milk supplier cooperative by Delhi Milk Scheme;